

श्री उपसभापति : आप यह क्या कर रहे हैं? ...(व्यवधान)...

SHRI S.S. AHLUWALIA: I am not talking about you, Sir. I am talking about that person. *(Interruptions)*...

MR. DEPUTY CHAIRMAN: He has given notice. It is under consideration. *(Interruptions)*...

SHRI M. VENKAIAH NAIDU (Karnataka): But unfortunately you have rejected it. *...(Interruptions)...*

SHRI BIRENDRA PRASAD BAISHYA: You have rejected it, Sir.

SHRI KUMAR DEEPAK DAS: It is a question of the sovereignty of the nation. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: That is what he is saying. If it is under consideration, we can understand. It is a serious matter. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: You give it tomorrow. *...(Interruptions)...*

SHRI KUMAR DEEPAK DAS: Why not today, Sir? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No. When the Chairman has not given permission, you can't ask me. *...(Interruptions)...* You give notice tomorrow. *...(Interruptions)...* You give notice. We will see. *...(Interruptions)...*

DR. CHANDAN MITRA (Madhya Pradesh): Tomorrow if he gives notice, it must be accepted. It is a very serious matter.

MR. DEPUTY CHAIRMAN: That is for the Chairman to decide. You give notice. Let us follow the procedure.

MATTER RAISED WITH PERMISSION

Neglect and Apathy towards family of A.N.I. Press Cameraman who received bullet wounds in attack on Parliament on 13.12.2001 and died subsequently

SHRI DEREK O'BRIEN (West Bengal): Sir, yesterday, while the nation mourned the death of nine brave hearts ten years ago, the tenth person killed in that horrific Parliament attack was, although a private person, Vikram Bist, the camera person of ANI, who first received a bullet injury on the spine and subsequently died at AIIMS. One is not suggesting that a private citizen be treated specially because he was hurt and injured and died outside the Parliament. But I appeal on humanitarian grounds to the conscience of this House because his widow, and his family have been running all around the place for the last ten years. He was the tenth person who

was killed in that attack. In fact, when yesterday those nine pictures were put up there his picture was not even there. Understandably, it may be because he was a private citizen. But can we do something for this gallant media person's widow and his family?

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, I associate myself with the matter raised by Shri Derek O'Brien.

श्री तरुण विजय (उत्तराखंड): सर, मैं इस विषय के साथ खुद को सम्बद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: The entire House associate itself with it. The Government may take note of it. Now Special Mentions to be laid on the Table of the House.

SPECIAL MENTIONS*

**Demand to take measures to ensure food security for the poor
in the country**

DR. GYAN PRAKASH PILANIA (Rajasthan): It is a matter of grave concern that India's food security situation continues to rank as "alarming" according to the International Food Policy Research Institute's Global Hunger Index, 2011. It ranks 67th of the 81 countries of the world with the worst food security status. This means that there are only 14 countries in the world whose people have a worse nutritional status. India's GHI for 2011 was 23.7, lower than it was last year, but higher than it was 15 years ago, giving it a rank of 67th. Pakistan, Nepal, Rwanda and Sudan all did better than India. India has the ignominy of being among the countries with the least improvement in the last ten years. It has, however, moved from having an "extremely alarming" food security situation — the worst grade given by the IFPRI — to "alarming", that is, having GHI between 20 and 29.9. China, Iran and Brazil are among the countries that have more than halved their GHI scores over the last decade. The GHI is composed of three equally weighted indicators — the proportion of the population that is undernourished, the proportion of children who are underweight, and under-five child mortality. The poorest and most vulnerable people bear the heaviest burden when food prices spike or swing unpredictably.

In view of above alarming scenario, I would urge the hon. Minister for Food and Public Distribution for ensuring food security for the poor.

**Demand to pay royalty on crude oil to the State of Gujarat
at market driven prices**

SHRI DILIPBHAI PANDYA (Gujarat): Sir, the royalty on crude oil is to be paid to the concerned States including the State of Gujarat in accordance with the provisions as

*Laid on the table of the House.